

Declaration of Assets and Liabilities

Year-2024-25

50 (Est)
20.2.25

I SHAKTI KUMAR PRASAD son/daughter/wife of SRI RAJENDRA RAM aged 43 Years, belonging to BIHAR LEGISLATIVE ASSEMBLY, SECRETARIAT service and presently working as ASSISTANT SECTION OFFICER, BIHAR LEGISLATIVE ASSEMBLY, PATNA given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3	Dependant-4
			Smt. Smita kumari	Aarya Kriti	Shraddha Gautam	Chinshu	Minshu
(i)	Cash	Rs. 15000/-	Rs. 9000/-	NIL	NIL	NIL	NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Rs. 83,493.87/- S.B.I. Rs. 495/- UBI. Rs. 54,000/- Sectt.Co-Operative Bank	Rs. 667.50/- SBI, MOD-6,71,832.00/-	NIL	NIL	NIL	NIL
(iii)	Bonds, Debentures and shares in Companies	Rs. 3,73,983/-ICICI-Pru + Kotak -SCF Deposite(SIP)	NIL	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	Policy No.-513768673 L.I.C. of Sum Assured of Rs.-1,00,000/- (Premium-3525/Year) Policy No.-518158199 L.I.C. of Sum Assured of Rs.-3,00,000/- (Premium-15,632/Year) Policy No.-828977280 L.I.C. of Sum Assured of Rs.-2,20,000/- (Premium-14,549/Year) PLI- Sum Assured of Rs.-2,00,000 (Premium-685/Month)	Policy No.-528377739 L.I.C. of Sum Assured of Rs.-2,00,000/- (Premium-11,100/Year)	Rs.-50,935/- Sukanya Yojna, A/C.No.- 3292192057	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	Hero-Honda - NXG-Splendor BR-01AN-6083	NIL	NIL	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	Gold- 90gm Silver-250gm	Gold- 170 gm Silver- 1.25kg	Gold- 40 gm Silver- 480gm	Gold- 25 gm Silver- 330gm	Gold- 25 gm Silver- 100gm	Gold- 25 gm Silver- 100gm
(vii)	Other assets, such as values of claims / interests	Furniture,TV,Mobile,etc	NIL	NIL	NIL	NIL	NIL

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No.	Description	Self	Spouse name (s)	Dependant -1	Dependant-2	Dependant-3	Dependant-4
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Parsa(Patna) khata No.-63, Plot No.-652 3.125 Decimal Beur(Patna) khata No.-20, Plot No.-483 2.6562 Decimal	NIL	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL	NIL
(v)	Other (such as interest in property)	Share in Ancestral Property as per HUF.	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sl. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 27/02/2023
(a)	(i) Loans from Banks	NIL	NIL
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL

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	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Income-Tax Return filed upto Assessment Year-2024-25 AZNPP1837C	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g. B.A.S. - Bihar Administrative Service,
B.S.S.:- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: 

Name of Employee: **Shakti Kumar Prasad**

Designation: ASSISTANT SECTION OFFICER,

Department: Bihar Legislative Assembly, Patna

Place: **PATNA**

Date: **20/02/2025**

Note: Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.

